

**EX GRATIA FINANCIAL ASSISTANCE TO COVID -19 GOVT
DOES AWAY WITH DEATH CERTIFICATE**

Panaji, [September 22](#), 2021

Bhadra 31, 1943

The Directorate of Social Welfare has informed that the Government has implemented the scheme viz. “ex gratia financial assistance to the family of the victim of Covid -19 under which one time financial assistance of Rs. 2,00,000/- is given to the family of the victim of Covid – 19.

The applicant has to submit a medical certificate in the prescribed proforma issued by the concerned hospitals where the victim expired due to Covid -19 and the medical report should have reference of the RTPCR / RAT report of any authorized LAB OF ICMR.

It has come to the notice that the applicants applying for financial assistance under the said scheme are getting hardship for obtaining a death certificate from the concerned hospital.

It has, therefore, been decided to accept the applications, from the concerned applicants without insisting for the COVID death certificate as the Department is alternatively confirming about the reason of death from the Directorate of Health Services. All the general public are hereby requested to take note of the same.

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Department of Information & Publicity
3rd Floor, Udyog Bhavan,
Near Azad Maidan, Panaji